

Annexure-B													
Name of the corporate debtor: Lark Logistics Private Limited ; Date of commencement of liquidation: 14.05.2024 ; List of stakeholders as on: 20.07.2024													
List of operational creditors (other than Workmen, Employees and Government Dues)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Oshuka Pharmaceutical India Private Limited	13-06-2024	60,02,639.00	9,81,762.00	Operational Creditor	NIL	NA	0.83	NO	No	50,20,877	0	Claim towards interest. Loss of Goodwill and payment made to third parties not admitted
2	Shivali Plaza Premises Co-operative Society Limited	10-06-2024	7,75,438.12	7,75,438.12	Operational Creditor	NIL	NA	0.66	NO	No	0	0	
3	Taramon Shargh International Transportation Company	12-06-2024	3,38,52,074.31	2,64,10,475.00	Operational Creditor	NIL	NA	22.45	NO	No	74,41,599	0	Claim towards interest not admitted
4	Ever Fast Freight	13-06-2024	14,92,496.00	14,92,496.00	Operational Creditor	NIL	NA	1.27	NO	No	0	0	Claim received in CIRP considered

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